

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 49

CA 77/2024 CA 39/2024 IN CP/245(MB)2023

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **02.04.2024**

NAME OF THE PARTIES: **RANDAR BUSINESSES PVT LTD V/s JAWED
HABIB HAIR AND BEAUTY LIMITED**

Section 241(1) Sec. 242(4) of the Companies Act, 2013 and Rule 11

ORDER

Sr. Counsel Shyam Mehta a/w Adv. Ankit Lohia and Adv. Aditi Bhatt and Deeksha Jani i/b Jani and Parikh for the Respondents No.3 to 17 are present. Adv. Shyam Kapadia a/w Adv. Saroj Jadhav i/b AAT Legal & Co. for the Respondent No.1 & 4 present.

CA 77/2024 CA 39/2024

The Registry is directed to allow the Petitioners to file Reply to CA No.77 of 2024 in hard copy. List this matter on Board on **08.05.2024**.

Sd/-

**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Sd/-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**

Rehan Shaikh